

difficult to say at this stage as to how many Regional Offices will actually be opened during 1985-86. There is no proposal for a regional office pertaining to Orissa pending for implementation.

Export-Oriented Units for Manufacture of Studded Gold Ornaments and Emerald Processing Units

*612. SHRI C. MADHAV REDDI : Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under consideration to set up export-oriented units for the manufacture of studded gold ornaments and emerald processing units in the country ;

(b) if so, the sites selected for setting up of such units;

(c) the funds allocated for the purpose; and

(d) the foreign exchange likely to be earned from these units ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (d). The Scheme for setting up Special Export Oriented Complexes for manufacture of gold jewellery for export was notified *vide* Public Notice No. 54-ITC (PA)/84, dated the 12th September, 1984. To start with, the Complexes will be permitted at five centres, viz, Delhi, Jaipur, Calcutta, Madras and Bombay. As these Complexes will be identified by the trade or sponsored by either State Government or a Public Sector enterprise the individual units sharing the expenses on the common facilities, no allocation of funds by the Central Government is involved in setting up these complexes.

Foreign exchange likely to be earned by the export oriented gold jewellery units set up in these Complexes will depend on the actual response of the industry and markets abroad.

The proposal of the Minerals and Metals Trading Corporation to set up an emerald processing unit in Jaipur is estimated to generate exports equivalent to Rs. 2.5 crores in a year.

Smuggling of Foodgrains to Nepal and Bangladesh

*614. SHRI BHOLA NATH SEN :
SHRI PIYUS TIRAKY :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have received report(s) of mushroom growth of unscrupulous traders in the border areas indulging in illegal export of rice and other foodgrain items to Nepal and Bangladesh;

(b) if so, the details thereof;

(c) the modus operandi of persons involved in smuggling rice and foodgrains to Nepal and Bangladesh; and

(d) the steps taken/proposed to be taken to check proliferation of smugglers in the border areas and/or to check smuggling of rice and foodgrains to Nepal and Bangladesh ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reports received by the Government do not indicate mushroom growth of unscrupulous traders in the border areas indulging in illegal export of rice and other foodgrain items to Nepal and Bangladesh, though seizures have been reported.

(c) Small quantities are stored near the border and smuggled out through unauthorised routes and by boat to Nepal and Bangladesh during the night and at odd hours.

(d) The drive against smugglers has been intensified. Appropriate anti-smuggling measures have been taken by the Government to check smuggling activities in general across the land borders. The trend and pattern of smuggling is also kept under constant review and suitable anti-smuggling measures, both short-term and long-term, are taken in close co-ordination with the concerned Central and State Government authorities.

Measures to Deal with Sick Units

*615. SHRI V. KISHORE CHANDRA S. DEO : Will the Minister of FINANCE be

pleased to refer to para 27 of his Budget Speech regarding measures to deal with sick units and state :

(a) when the proposed Board for Financial and Industrial Reconstruction will be set up and other measures will be taken;

(b) whether it is correct that Pure Drinks Pvt. Ltd., Pure Drinks (Calcutta) Ltd., Southern Bottlers, Punjab Beverages, Mohan Machines Ltd. and Mohan Bottling Co. are all sick units;

(c) whether it is also a fact that Punjab and Sindh Bank and Punjab National Bank and the financial institutions have advanced large sums of money to these companies and continue to do so; and

(d) what action is proposed to be taken to change the management and to stop giving any more loans to these companies and companies promoted by this management ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) Enactment of legislation for setting up a Board for Industrial and Financial Reconstruction is under the consideration of Government.

(b) to (d). In accordance with provisions of the statutes governing public sector banks and financial institutions and also the Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983, information relating to individual constituents of the public sector banks and public financial institutions cannot be disclosed.

Proposal to make National Mineral Development Corporation a Subsidiary of Minerals and Metals Trading Corporation

*619. PROF. RAMKRISHNA MORE :
SHRI YASHWANTRAO
GADAKH PATIL :

Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether the National Mineral Development Corporation is being made a subsidiary of the Minerals and Metals Trading Corporation; and

(b) if so, the reasons therefor ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

[Translation]

Misuse of Import Licences by Small Scale Industrial Units

*620. SHRI C. D. GAMIT : Will the Minister of COMMERCE be pleased to state :

(a) whether any complaints have been received about misuse of the import licences by the small scale industrial units in Gujarat;

(b) if so, the details thereof and the particulars of such industrial units which have misused import licences;

(c) whether any penal action has been taken or is proposed to be taken against these units; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) to (d). The matter is being investigated and necessary action will be taken depending upon the result of investigation.

[English]

World Bank Aided Projects

*621. SHRI G.S. GHOLAP : Will the Minister of FINANCE be pleased to state :

(a) whether for the projects which are taken up by States with the aid of World Bank loans, the Union Government gives only 70 per cent of the amount which they get from World Bank;

(b) if so, the reason why 100 per cent of the loan is not given; and